

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 28

CA No. 21/21, 131/21
And
CP No. 4/Chd/Pb/2021

IN THE MATTER OF:

Preeti Sharma

...Petitioner

Vs.

S.K.S. Electromech Pvt. Ltd

...Respondent

Under Section: 241-242, CA 2013, R 11, NCLT Rules2016

Since the Hon'ble Members are on leave, the matter is adjourned to
17.05.2024.

-sd-
Court Officer

March 22, 2024
SM